

Annexure-7

Name of the corporate debtor: EDAC Engineering Limited Date of commencement of CIRP: 08.08.2023

List of creditors as on: 31.08.2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Govt	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of CT & GST, CT & GST Circle, Jharsuguda		19.08.2023	39,33,148	39,33,148	Tax dues, interest and penalty	No	Note 1					Note 2

Note 1 As the Operational Creditor who initiated the CIRP proceedings had submitted a Withdrawal application under Section 12A, which is pending before Hon'ble NCLT Chennai Division Bench II, CoC had not been formed yet

Note 2 The IRP has requested for additional documentation in support of the claim received and verified